

13. M/s RPG Telecom. Ltd.
14. M/s Sterlite Industries (I) Ltd.
15. M/s Gujarat Optical Communications Ltd.
16. M/s West Coast Paper Mills Ltd.
17. M/s Industrial Cables India.
18. M/s Telephone Cables Ltd.

(d) Tenders of the following companies were opened :

1. M/s Hindustan Cables Ltd.
2. M/s Siemens Ltd.
3. M/s Birla Ericsson Optical Ltd.
4. M/s Optel Telecommunications Ltd.
5. M/s Aksh India Ltd.
6. M/s Uniflex Cables Ltd.
7. M/s Vikas Hybrids & Electronics Ltd.
8. M/s Sterlite Industries India Ltd.

The offers of the above companies are under valuation.

(e) Tenders of the following companies were not opened as these companies were not considered eligible to participate in the tender as per the eligibility clause prescribed in the tender, relating to type approval of the optical fibre cables.

1. M/s Surana Telecom. Ltd.
2. M/s Advanced Radio Masts Ltd.
3. M/s Plasmac Machine Manufacturing Co. Pvt. Ltd.
4. M/s ITI Ltd.
5. M/s Bhilai Wires Ltd.
6. M/s RPG Telecom. Ltd.
7. M/s Gurajat Optical Communications Ltd.
8. M/s West Coast Paper Mills Ltd.
9. M/s Industrial Cables India.
10. M/s Telephone Cables Ltd.

#### **Eradication of Poverty**

6249. SHRI HARI KEWAL PRASAD : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether any action plan has been finalised for eradication of poverty in the country with the cooperation of Non-Governmental Organisations;

(b) if so, the details thereof;

(c) whether a modification has been issued in regard to granting funds to various Government departments;

(d) if so, the details thereof;

(e) whether the Government have also received a report of the working group constituted to streamline the functioning and code of conduct of voluntary organisations; and

(f) if so, the main recommendations of this group and the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG) : (a) and (b). Eradication of poverty is a central objective of plan development. No Action Plan has been finalised specifically for the eradication of poverty in the country with the cooperation of NGOs. However, the role of NGOs in rural development and poverty alleviation is well recognised. CAPART was created specifically for funding NGOs for taking up projects under the various poverty alleviation and rural development schemes. The budget of CAPART has increased from Rs. 11.68 crores in 1986-87 to Rs. 75.01 crores in 1995-96. CAPART has so far released Rs. 226.54 crores to 5069 voluntary agencies.

(c) and (d). No notification has been issued in regard to granting of funds to various Government Departments.

(e) and (f). No such Report has been received by the Government.

#### **Subsidy on Petroleum Products**

6250. SHRI CHITTA BASU : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government have any proposal under consideration to substantially reduce the subsidy on petroleum products, particularly kerosene; and

(b) if so, the impact thereof on the economy?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA) : (a) There is no such proposal at present.

(b) Does not arise.

#### **Irrigation Projects**

6251. SHRI RAMA KRISHNA KONATHALA : Will the Minister of WATER RESOURCES be pleased to state :

(a) the funds earmarked by the Union Government to the Government of Andhra Pradesh for ongoing irrigation projects, construction of canals and modernisation of irrigation projects and canals during 1993-94, 1994-95 and 1995-96;

(b) the present status of these projects;

(c) the time by which these projects are likely to be completed;

(d) whether the Government of Andhra Pradesh has requested the Union Government for special Central assistance for the timely completion of these projects; and

(e) if so, the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU) :

(a) The outlay approved by the Planning Commission for ongoing major, medium and Extension/Renovation/Modernisation (ERM) projects of Andhra Pradesh during 1993-94 is Rs. 312.51 crores and during 1994-95 is Rs. 325.55 crores. The plan outlay for 1995-96 has not been finalised.

(b) and (c). A statement giving present status of

ongoing irrigation projects of Andhra Pradesh is enclosed.

(d) and (e). Recently, the Government of Andhra Pradesh had sent a proposal for additional Central assistance of Rs. 15 crore for completing remaining works of Dharamvaram Canal, a component of expanded Tungabhadra High Level Canal (T.B.H.L.C.) Stage-II. The proposal has not been agreed to as the techno-economic viability of the expanded T.B.H.L.C. Stage-II has not been established.

### STATEMENT

*Statement giving present status of ongoing irrigation projects in Andhra Pradesh*

Name of the Project	Latest Estimated cost	Expenditure Upto March, 95 (Anticipated)	Ultimate Irrigation Potential (Thousand Hectares)	Potential created upto 1994-95 (Thousand Hectares)	Likely year of Completion
1	2	3	4	5	6
<b>A. ON GOING PROJECTS MAJOR</b>					
1. Sriram Sagar	1519.15	934.64	411.00	292.00	1998-99
2. Srisaillam Right Bank Canal	1185.58	474.12	76.86	-	1997-98
3. Nagarjuna Sagar	864.00	784.69	895.25	217.34	1997-98
4. Godavari Barrage (S.A.B.C.)	158.00	162.31		Stabilization	1996-97
5. Singur	130.42	148.12	10.00	Water Supply Scheme	1996
6. Yelleru Reservoir Stage I	335.34	249.18	27.30	Stabilization	1996-97
7. Somasila	296.00	232.84	38.48	10.50	1996-97
8. T.B.P.H.L.C. Stage II	193.00	152.74	89.62	49.69	1997
9. Vamsadhara Stage I	73.85	61.41	20.13	17.14	1996-97
10. Nizam Sagar	34.26	20.34		18.14	1996-97
11. Priyadarshini Jurala	275.00	221.78	44.40	19.48	1996-97
12. Pulivendula Branch Canal	26.78	21.76	24.28	10.13	1996-97
13. Telugu Ganga	465.00	818.21	253.00	-	Beyond VIII plan
14. Srisaillam Left Branch Canal	1060.00	68.38	121.41	-	Beyond VIII plan
15. Vamsadhara Stage II	410.74	7.04	43.40	-	Beyond VIII Plan
<b>B. ON GOING PRODUCTS MEDIUM</b>					
1. Thammileru	9.83	10.57	2.79	2.77	VIII Plan
2. Gundlavagu	7.22	6.34	1.05	14.63	1995-96
3. Thandava	17.20	12.08	14.83	4.32	1996-97
4. Kanupur	21.30	15.51	17.81	0.50	1996-97
5. Cheyyeru	33.50	19.77	7.90	1.00	1998-99
6. Varadarajaswari Gudi	18.21	9.62	4.17	-	Beyond VIII Plan
7. Buggavanka	25.96	11.99	5.20	-	VIII Plan
8. Yerrakalva	43.44	26.89	9.10	-	Beyond VIII Plan

1	2	3	4	5	6
9. Jhanjhavati	48.50	18.50	9.24	-	VIII Plan
10. Andra Reservoir	16.89	8.18	1.42	-	VIII Plan
11. Madduvalasa	49.47	19.47	6.47	.46	Beyond VIII Plan
12. Vengalaraya Sagaram	27.48	24.08	6.72	4.35	1995-96
13. Vottivagu	38.06	15.51	9.91	0.02	VIII Plan
14. Sathnala	25.75	18.74	9.71	8.53	VIII Plan
15. Taliperu	38.37	30.15	14.05	8.41	1996-97
16. Meddigudda	4.69	4.48	2.43	1.62	1995-96
17. Upper Kaulasanala	22.26	7.66	4.13	1.00	VIII Plan
18. Chalamalavagu	22.99	5.21	2.60	-	VIII Plan
19. Maddileru	28.56	3.78	5.21	-	VIII Plan

### Coal Reserve

6252. SHRI BASUDEB ACHARIA : Will the Minister of COAL be pleased to state :

(a) whether a larger reserve of coal has been found in the right bank of river Damodar in this Purulia and Bankura districts of West Bengal;

(b) if so, whether the Government propose to undertake the exploration work there; and

(c) if so, the details thereof?

THE MINISTER OF THE STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA) : (a) to (c). As per available information 1483 million tonnes of coal reserves are tentatively estimated on the right bank of Damodar river in Raniganj Coalfield in Purulia and Bankura districts of West Bengal. Out of this, Coal India Limited have proved a reserve of about 500 million tonnes through detailed exploration. Further, CIL have planned to carry out detailed exploration during 1995-96 in Parbelia-Madhukunda area.

[Translation]

### Satellite System

6253. SHRI PHOOL CHAND VERMA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether the Government have decided to allow the public sector and private sector establishments to set up their own satellite communications network;

(b) if so, the conditions laid down and the tariff structure fixed for such networks; and

(c) the role of the Department of Telecommunications in regard to ownership rights, maintenance and operation of the required earth station for such networks?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM) : (a) Yes Sir, the Public & Private Sector units are being permitted to set up their own captive satellite Business Communication Net-works through INSAT System on a case by case basis.

(b) The salient terms & conditions and the present tariff structure for satellite based networks are given in the Statement-I.

(c) The role of Department of Telecommunication in the matter of ownership rights, installation, maintenance & operation of the earth stations needed for captive satellite communication networks is given in the statement-II.

### STATEMENT-I

#### *Broad Guide Lines for Captive Satellite Communication through insat*

DOT adopts full flexibility regarding the ownership, insallation, maintenance and operation of the earth stations needed for the dedicated use of the prospective organisations. Such earth stations may be :

(a) Owned, installed, operated and maintained by DOT.

(b) Owned by the user but installed, operated and maintained by DOT.

(c) Owned by the user, but Installed by the DOT and there after operated and maintained by the user.

(d) Owned, installed, operated and maintained by the user.

### 2. GENERAL TERMS AND CONDITIONS :

The operation and maintenance of the earth station by the user will be subject to the following terms :

(a) Circuits derived from such earth stations are not provided access to the Public Switched